NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA (CAA) NO. 14/Chd/Pb/2017

In the matter of:

Sections 230 & 232 of the Companies Act, 2013.

In the matter of:

Shivam Portfolio Management Pvt. Ltd.

.. Applicant No. 1/Transferor Co.

And

Madhav Udyog Private Limited.

.... Applicant No.2/Transferee Co.

Present: - Mr. Karanveer Jindal, Advocate for applicant-companies.

Learned counsel for the applicant-companies filed fresh affidavit in compliance with the order dated 10.08.2017. List the matter on 14.09.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

August 30, 2017